प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

वेबसाइट: www.rbi.org.in/hindi Website: www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

October 04, 2018

The Bijnor Urban Co-operative Bank Ltd., Bijnor - Penalised

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

The Reserve Bank of India has imposed a monetary penalty of ₹ 10,00,000/- (₹ Ten lakh only) on The Bijnor Urban Co-operative Bank Ltd., Bijnor in exercise of powers vested in it under the provisions of Section 47A(1)(c) read with Section 46(4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies), for continuous non-submission of the returns u/s 27 of the Act ibid.

The Reserve Bank of India had issued a show cause notice to the bank, in response to which the bank had not submitted its reply. After considering the facts of the case, the Reserve Bank came to the conclusion that the violation was substantiated and warranted imposition of penalty.

> Ajit Prasad Assistant Adviser

Press Release: 2018-2019/784